

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 137/ND/2014  
RT CP NO. 214/Chd/Hry/2017**

Sundeep Dhir.

...Petitioner

Versus.

Habitare Hotels & Resorts Pvt. Ltd. & Ors.

...Respondents

Present: None.

The case has been received by transfer from the National Company Law Tribunal, New Delhi as the registered office of the respondent-company is situated in the State of Haryana which falls within the jurisdiction of this Tribunal.

The matter be adjourned to 29.08.2017. Notice to the parties by Speed Post for the date of hearing.

*Sd/-*

(Chief Justice M.M. Kumar)  
President, NCLT,  
Camp at Chandigarh.

*Sd/-*

(Justice R.P. Nagrath)  
Member (Judicial)

July 28, 2017

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